

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 29th November, 2017

No.HC.VII-167 (Pt.-II)/2014/5928/A :: Smti. Lucy Lalrinthari, District & Sessions Judge, Aizawl Judicial District, Aizawl, Mizoram is **exempted** from attending the 3rd Regional Conference on Sensitization of Family Courts Matters, scheduled to be held on 9th December, 2017 at Gangtok, Sikkim.

Further, the Hon'ble High Court has been pleased to **nominate** Smti Kanchan Newar, Joint Registrar (Vigilance), Gauhati High Court, Guwahati to attend the said Conference.

The Officer is to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No.HC.VII-167 (Pt.-II)/2014/5929-5946/A : dated 29.11.2017

Copy forwarded for information and necessary action to:

1. The Director, Sikkim Judicial Academy.
2. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) She will be entitled to T.A. & D.A. as admissible under the Rules.
5. The Accountant General (A&E), Mizoram, Aizawl (in reference to the Notification No. HC.VII-167(Pt.-II)/2014/5600/A, dated 13th November, 2017)
6. The Registrar General, High Court of Sikkim, Gangtok.
7. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. **He is requested to inform the concerned officer of his State accordingly.**
10. Smti. Lucy Lalrinthari, District & Sessions Judge, Aizawl Judicial District, Aizawl, Mizoram
11. Smti Kanchan Newar, Joint Registrar (Vigilance), Gauhati High Court, Guwahati
She is requested to carry her Laptop / I-Pad for using the same in the Conference as reading materials of the Conference will be provided in pen drive after arrival in station at Gangtok.
12. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
13. The Administrative Officer, Judicial Academy, Assam.
14. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
15. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.

16. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
18. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

29.11.17
Registrar (Judicial)
29.11.17